

[English]

UNEMPLOYED HANDICAPPED PERSONS

1892. MAJOR D. D. KHANGRIA : Will the Minister of LABOUR be pleased to state :

(a) the number of handicapped persons registered in various employment exchanges in Himachal Pradesh ;

(b) the number of such persons provided with employment during the last two years ;

(c) the number of reserved posts for handicapped likely to be filled by those employment exchanges ; and

(d) the steps being taken by the Government to fill up these reserved vacancies ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) The number of handicapped persons registered with various employment exchanges in Himachal Pradesh as on 31-12-1992 not all of whom are necessarily unemployed, as per the available information was 3,736.

(b) The number of handicapped persons placed in jobs by the employment exchanges in Himachal Pradesh during the years 1991 and 1992 was 28 and 31 respectively.

(c) and (d) 3% of the civil posts in Group 'C' and 'D' under the Central Government and in Public Sector Undertakings are reserved for the handicapped.

A Special Employment Exchange at Shimla has been functioning to cater to the needs of the handicapped and assist them in getting suitable employment. A Special Cell for the handicapped has also been opened at Employment Exchange Dharamsala. Three Special Recruitment Drives have been conducted to fill up the backlog of Group 'C' & 'D' vacancies reserved for handicapped in respect of Central Ministries, Central Public Sector Undertakings, and Banks, etc. The State Government has also been requested to fill up the reserved vacancies for handicapped by conducting Special Recruitment Drives in the State.

FINANCIAL AID TO HIMACHAL PRADESH

1893. SHRI KRISHAN DUTT SULTANPURI :

Will the Minister of FINANCE be pleased to state :

(a) the details of loans and financial aid provided to Himachal Pradesh by the Government during the last one year; and

(b) the purpose for which these grants/loans have been utilized;

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKARA MURTHY) : (a) & (b) The details of grants and loans provided to the State of Himachal Pradesh during 1992-93 and purpose for utilisation of funds thereof, are as under :—

(Rs. in crores)

Item	Funds released	Purpose of utilisation of fund as reported by the State Government
1. Non-Plan Grants	118.41	For Non-Plan Schemes.
2. Grants for State Plan Schemes	290.73	For financing of developmental schemes under annual plan.
3. Loans for State Plan Schemes	109.11	Do.
4. Grants for Centrally sponsored/ Central Sector Schemes	81.89.*	For implementation of various Central Sector Centrally sponsored schemes.
5. Loans for Centrally sponsored schemes	4.23.*	For implementation of various Centrally sponsored schemes.

* Figures as indicated by the State Government.